

13.01 hrs.

COMMITTEE ON GOVERNMENT  
ASSURANCES

MINUTES

**Shri Siddananajappa** (Hassan): I beg to lay on the Table the Minutes of the Sittings (14th to 17th) of the Committee on Government Assurances held during the current session.

**Shri Hari Vishnu Kamath** (Hoshangabad): On a point of clarification, Sir. Yesterday a statement was laid on the Table of the House and you were good enough to direct or advise the Committee on Government Assurances to take up the matter and report by the next session. Is the House to understand that this matter, important as it is, will be taken up during the recess, so that the report will be submitted on the opening day of the next session? There are other assurances also which are pending for 3 or 4 years.

**Mr. Speaker:** I have not said that it would be taken up on the opening day. I have said during the next session the committee may make a report. The committee has to consider it now.

13.01½ hrs.

MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Jawaharlal Nehru University Bill, 1965, which has been passed by the Rajya Sabha at its sitting held on the 6th December, 1965.'

13.02 hrs.

JAWAHARLAL NEHRU UNIVER-  
SITY BILL

AS PASSED BY RAJYA SABHA

**Secretary:** I lay on the Table of the House the Jawaharlal Nehru University Bill, 1965, as passed by Rajya Sabha.

13.02½ hrs.

PRESIDENT'S ASSENT TO BILL

**Secretary:** Sir, I also lay on the Table the Taxation Laws (Amendment and Miscellaneous Provisions) Bill, 1965 passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 3rd December, 1965.

13.03 hrs.

ESTIMATES COMMITTEE

EIGHTY-EIGHTH REPORT

**Shri A. C. Guha** (Barasat): I beg to present the Eighty-eighth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Thirty-third Report of the Estimates Committee on the erstwhile Ministry of Mines and Fuel-Coal Controller's Organisation, Coal Movement, Coal Board, Coal Washeries, Coal Council of India, etc.

13.03½ hrs.

PUBLIC ACCOUNTS COMMITTEE

FORTY-SECOND REPORT

**Shri Morarka** (Jhunjhunu): I beg to present the Forty-second Report of the Public Accounts Committee on the